## GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. † 1142 ANSWERED ON 08.02.2018

### **REHABILITATION OF FAMILIES DISPLACED DUE TO PROJECTS**

#### †1142. SHRI RAM TAHAL CHOUDHARY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Government has not rehabilitated the families displaced due to the Subarnarekha multipurpose and Gitalsaud irrigation projects in Jharkhand;

(b) if so, the number of families displaced by the above mentioned projects so far;

(c) the number out of aforesaid families not rehabilitated so far and the reasons for the same; and

(d) the steps taken by the Government to rehabilitate the deprived families as per the rules so far and the success achieved as a result thereof?

#### ANSWER

# THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

#### (SHRI ARJUN RAM MEGHWAL)

(a) to (d) As per information provided by the State Government, 21356 families have been displaced due to Subernarekha project.

The details of rehabilitation benefits under different schemes of existing Rehabilitation Policy provided to Displaced Families of Subernarekha Project are as follows:

Persons	Families	Families	Families	Families	Families	Families
provided	provided self	provided	provided	provided	provided	provided
job	employment	House	Life	shifting	Land	cash in
	grant	building	Maint.	grant		lieu of
		grant	Grant			land.
1687	10545	11582	10116	8846	1460	11466

Further, State Government has informed that Gitalsaud scheme is not an irrigation project and was constructed for power generation and drinking water supply. As per records of District Administration, Displaced Families of Getalsaud Reservoir Scheme were rehabilitated in Chakla Village, Block-Ormanjhi and payment of compensation to almost all affected families against acquired land was paid.